GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2030 (To be answered on the 9th December 2021)

PRIVATISATION OF AIRPORTS

2030. SHRI T.R. BAALU

Will the Minister of CIVIL AVIATION जागर विमानन मंत्री

be pleased to state:-

(a) whether the Government and Airports Authority of India have decided to privatise a number of civil airports in the country;

(b) if so, the details thereof;

(c) the details of international airports being privatized in Tamil Nadu and the time by which the process of their privatization is scheduled to commence; and

(d) whether the privatisation of airports will result in transfer of all their assets including vast lands and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
लागर विमालन मंत्रात्य में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

- (a) & (b): As per National Monetization Pipeline (NMP), 25 AAI airports have been earmarked for asset monetization over the years 2022 to 2025 namely Bhubaneshwar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry.
- (c): The Airports Authority of India (AAI) has identified Tiruchirappalli (Trichy) International Airport in Tamil Nadu among 13 airports for operations, management and development of the airports through Public Private Partnership (PPP) mode in public interest and for better management of the airports.
- (d): Even after bringing these airports under PPP mode of operations, AAI will remain the owner of the airports and all these airports will revert to AAI once the Concession Period is over.